

**Welfare of Central Government
Employees**3146-D. { Shrimati Renuka Barkataki:
Shri Kanakasabai:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that the Planning Commission has asked the Home Ministry to submit a comprehensive social welfare scheme for the benefits of Union Government employees; and

(b) if so, the main features of the scheme that the Home Ministry is considering?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): (d) Yes, Sir.

(b) Details of the scheme are being worked out and they will be referred to the Planning Commission when they are formulated.

12.08 hrs.

**CALLING ATTENTION TO MAT-
TER OF URGENT PUBLIC IM-
PORTANCE****EXPLOSION ON RAILWAY TRACK BETWEEN
ARUNACHAL AND SILCHAR IN ASSAM**

श्री हुषम चन्द कछवाय : (देवास) :
अध्यक्ष महोदय, मैं अखिलभारतीय लोक महत्व
के निम्नलिखित विषय की ओर गृह-कार्य
मंत्री का ध्यान दिनाता हूँ और प्रार्थना करता
हूँ कि वह इस बारे में एक वक्तव्य दें :—

“असम में सिलचर रेलवे स्टेशन के
निकट विस्फोट के समाचार, जिस के
फलस्वरूप रेल की पट्टी उड़ गई,
तथा कुछ व्यक्ति मर गए और
बायल हो गए।”

The Minister of State in the Ministry of Home Affairs (Shri Hathi):
According to the information received from the Government of Assam, on 29th April, 1965, at 8.20 P.M. a serious explosion occurred on the railway track between Silchar and Arunachal at a distance of about a mile from the Silchar Railway station. The local people who rushed to the spot on hearing the explosion managed to stop a train which was coming from Dharmanagar to Silchar more than 150 yards from the scene and thereby saved it from accident.

On receipt of information, the Deputy Commissioner of Silchar accompanied by the District Superintendent of Police and police force rushed to the spot, cordoned off the area, and took the necessary precautionary steps for investigation. Armed guard from the local military unit nearby and a Railway Protection Force Unit from the Silchar Railway Station also reached the spot soon after.

From two cavities in the permanent way it would appear that there were two discharges which perhaps exploded simultaneously. The rail above the cavities was ripped off to a length of nearly 8 feet, the ballast under the track and three wooden sleepers scattered and the alignment of the track displaced.

badly mutilated dead body of a man was found at about 100 feet east of the track. Another person with serious injuries and burns was found in an unconscious state at about 15 feet west of the track. He was taken to the hospital immediately where he succumbed to his injuries.

The possibility of this being an attempt at sabotage of the incoming train is not being ruled out. Investigations are in progress. All measures necessary for aiding investigations and preventing the recurrence of incidents of this kind have been taken by Government.

श्री हुकम चन्द कछवाय : क्या सरकार के ध्यान में यह बात आई है कि आसाम, त्रिपुरा, बंगाल और उत्तर प्रदेश, ये जितने भी सीमावर्ती क्षेत्र हैं, वहां पाकिस्तानी जासूस ज्यादा तादाद में पाए गए हैं और उन्हीं के द्वारा ये सारी करतूतें की जा रही हैं? यह जो विस्फोट किया गया है, क्या इस के पदार्थों की छानबीन की गई है कि कहां के बने हुए थे?

श्री हाथी : आसाम में कुछ जासूस पकड़े गए हैं।

श्री श्रींकार लाल बेरबा (कांटा) : क्या यह समाचार सही है कि पुलिस की जांचरिपोर्ट के अनुसार बिजली के करंट से यह विस्फोट हुआ है; यदि नहीं तो अभी तक इस सम्बन्ध में सरकार ने कितने आदिमियों की पकड़ा-धकड़ी की है और उन से क्या पूछ-ताछ की गई है?

श्री हाथी : अभी तक कोई पकड़ा नहीं गया है।

श्री श्रींकार लाल बेरबा : मैंने यह पूछा है कि क्या यह सही है कि पुलिस की रिपोर्ट में लिखा गया है कि बिजली के तार के छू जाने से, बिजली के करंट से, यह विस्फोट हुआ है।

श्री हाथी : बिजली के तार की रिपोर्ट नहीं है। बिजली का तार नहीं बैटरी थी।

श्री यशपाल सिंह (कैराना) : शिलांग में जो पाकिस्तानी दूतावास स्थित है वह हमेशा एक्सप्लोजन और सैबोटज की एक्टिविटीज को बढ़ावा देता है। सरकार के स्थान में क्या यह बात आई है कि जब तक यह दूतावास बन्द नहीं किया जाएगा तब तक यही परिणाम होते रहेंगे?

श्री हाथी : मैंने कहा है कि कुछ स्पाइज असम से पकड़े गये हैं। दूतावास की बात तो एक्सटर्नल एफेयर्स मिनिस्ट्री करेगी।

श्री श्रींकार लाल बेरबा : मैंने पूछा था तब तो उन्होंने कहा था कि कोई पकड़े नहीं गये हैं, अब कहते हैं कि कुछ पकड़े गये हैं यह क्या बात है?

Shri Hathi: इसके सम्बन्ध में नहीं। मैंने कहा है

Some spies have been arrested, not in this connection.

Shri Subodh Hansda (Jhargram): Since it is presumed that it is a case of sabotage, I would like to know whether all the police force nearby have been alerted by Government.

Shri Hathi: Yes, Sir.

Shri A. P. Sharma (Buxar): Since this is a suspected case of sabotage, what concrete steps have been taken by Government to guard these areas, particularly the railway lines so that such things should not recur in future.

Shri Hathi: Frequent patrolling is the one thing which has been undertaken.

Shri S. C. Samanta (Tamluk): May I know whether the unconscious man who was taken to hospital has been interrogated?

Shri Hathi: No. Upto now, I have no information. He was unconscious.

Shri Warlor (Trichur): Was the person who died in hospital identified? If so, what was his nationality?

Shri Hathi: He belonged to the Cachar district.

श्री प्रकाशबीर शास्त्री (बिजनौर) : अभी मेरठ जिले में गढ़मुक्तेश्वर के पास भी ऐसा ही कल-परसों हुआ है कि मिलिटरी की एक स्पेशल गाड़ी गिर गई थी और इसी तरह की एक घटना का कवचरण मंत्री महोदय ने अभी दिया है। मैं जानना चाहता हूँ कि क्या मंत्रालय ने यह जानने का प्रयास किया है कि इसके पीछे पड़यंत्र तो नहीं हो रहा है जो ये

घटनायें बगबर इस तरह से बढ़ती जा रही हैं ?

श्री हाथी : जैसा मैंने कहा है सैबोटेज का केस है, ऐसा हम भी मान रहे हैं, इसलिए इसके बारे में कार्रवाई भी कर रहे हैं ?

Shri Narendra Singh Mahida (Anand): In view of the frequency of such explosions at various places, whether it may be in Jammu and Kashmir or it may be in Assam, may I know whether Government are raising volunteer forces? If Government forces are not capable of coping with it or are not in sufficient numbers, are we not going to have home guards or boy scouts or other agencies also to see that such places are safeguarded?

The Minister of Home Affairs (Shri Nanda): That aspect is before us. The strength of the Home Guards is going to be raised in a very large way, and other steps are also going to be taken.

Shri P. Venkatasubbliah (Adoni): In view of the recurrence of these incidents, whether on the East Pakistan-Assam border or any other borders and the fact that saboteurs are infiltrating and indulging in such activities with impunity and going scot-free, may I know whether Government proposes to remove the impression among the people that the intelligence apparatus is not as efficient as it should be? If so, what action are Government going to take in this connection?

Shri Hathi: We have been vigilant. I may say we have arrested as many as 60 such spies.

Shri Hem Barua (Gauhati): When the Chinese aggressed on us in 1962, saboteurs in Assam were active. These saboteurs are on the payroll of Pakistan. They were active and tried to blow up our rail track as many as three times. Now we have been moving our troops in that area after the Pakistani aggression. Now comes this explosion. In 582 (Ai) LS—5.

this context, may I draw the attention of the Government to the assurance given by our late Prime Minister on the floor of this House that when Pakistan closed down our High Commission office in Rajshahi that Government would consider closing down the Pakistan Assistant High Commissioner's office in Shillong which has been the cockpit of all these mischievous things occurring in that frontier area? It is this mission which is organising and engineering these things. Why has no action been taken in pursurance of that assurance. I want a reply from the Prime Minister.

The Prime Minister and Minister of Atomic Energy (Shri Lal Bahadur Shastri): I would like to assure the hon. Member and the House that we will take action very soon in that regard.

Shri Hari Vishnu Kamath (Hoshangabad): Is it not a fact that besides the Pakistani infiltrants, among whom may be agents, spies and saboteurs, there are certain high-placed officers in the Assam Police and Secretariat as well as a Minister in that State whose loyalty and integrity are somewhat suspect, and because of this the security of the State will continue to be in jeopardy unless they are removed from their present positions? If so, what steps are being taken in that direction by Government?

Shri Nanda: I would like to repudiate this, whether to call it insinuation or anything else, I do not know.

Shri Hari Vishnu Kamath: You have transferred the IG of Police.

Mr. Speaker: This has been brought to notice earlier also, once or twice here, and it has been discussed. Otherwise, ordinarily I should not have allowed such a thing to be brought in, an accusation made like that.

Shri Nanda: I am thankful to you for giving me this opportunity to clear the position.

The other day, Shri Prakash Vir Shastri also brought up this question, about the IG of Police in Gujarat. It is alleged that he was brought away from Assam for certain reasons, and therefore, was not the appropriate person to be there. I may state here very categorically that that officer has a very good record. He has got a very satisfactory record in Gujarat also. There is no ground at all for any kind of suspicion about that. I would like to allay any suspicion on that score. It is very unjust to that officer.

So far as the other things are concerned...

श्री हुकम चन्व कछवाय : शेख अब्दुल्ला के हिमायती भी हैं।

Shri Nanda: We are not dealing with Sheikh Abdullah now. Sheikh Abdullah will have his due in the proper way.

Regarding these other charges or insinuations, I categorically repudiate them and deny them...

Mr. Speaker: Shri Kotoki.

Shri Hari Vishnu Kamath: They will rue the day if they do not take any action.

Shri Surendranath Dwivedy (Kendrapara): What about some Ministers in Assam?

Shri J. B. Kripalani (Amroha): The nation will rue the day, not they (*Interruptions*).

Shri K. D. Malaviya (Basti): They are also patriotic. (*Interruptions*).

Shri Hari Vishnu Kamath: Why does he butt in? I did not refer to any Member here. Why don't you call him to order? He thinks he is still a Minister here.

Shri Raghunath Singh (Varanasi): We are also patriotic.

Shri Hari Vishnu Kamath: I know.

Shri Hem Barua: You do not have to announce it (*Interruptions*). You come to their rescue.

Mr. Speaker: Why should this competition be there? There ought not to be any doubt about the patriotism of each Member here.

Shri Hari Vishnu Kamath: They started it. Shri K. D. Malaviya former Minister of Mines, provoked everybody here. It was wholly wrong on his part to do so. I did not refer to any Member here at all. The reference was to some officers and a Minister in Assam.

Shri K. D. Malaviya: I do not know why he is so angry.

Shri Hari Vishnu Kamath: It was wholly wrong on his part to butt in. I do not know why you did not call him to order.

Mr. Speaker: It is very unfortunate that Members get excited and do not listen to the Speaker also. There ought not to be such interruptions. They create great confusion. We do not achieve anything by this.

Shri Liladhar Kotoki (Nowgang): May I know whether Government have ascertained the identity of the two persons who were killed in the explosion, that they belong to the Mizo tribe and are part of a gang of the Mizo people who are being trained in Pakistan to commit acts of sabotage in Assam?

Shri Hathi: One of these persons could not be identified because all his limbs were so badly mutilated. The second person who was unconscious was then alive but died later. He is a person from Cachar. He is not a Mizo. He belongs to the Kabuli Nagas. I have inquired only yesterday.

Shrimati Jyotsna Chanda (Cachar): May I know from the Government what steps they are taking to protect the Mizo-Pakistan border, so that Pakistani spies and infiltrators do not come through that district?

Shri Hathi: So far as infiltration into India is concerned, we have increased the number of check posts on the border.

श्री ब्रज बिहारी महरोत्रा (बिल्हीर) :
 अध्यक्ष महोदय, सिलचर का जो कांड हुआ है क्या उसके बाद से पाकिस्तानी सीमा के किनारे जो हमारी रेलवे लाइन है उस पर सरकार ने आर्म्ड गार्ड रखे हैं ताकि मणकूक आदिमियों को पकड़ा जा सके और जहरून पड़ने पर गंभीर भी मानी जा सके ?

श्री हथी : पेट्रोलिंग ज्यादा बढ़ा दिया है ।

Shri P. C. Borooah (Sibsagar): May I know how many cases of sabotaging and spying have so far been apprehended since the beginning of this year, and what arrangement has been made for combing out these elements at least from strategic areas like Assam, Kashmir and Kutch?

Shri Hathi: I have not got the exact number, but, as I said, we have arrested a number of persons who were indulging in spying activities.

Shrimati Renuka Barkataki (Bar-peta): In view of the fact that both the tribal persons mutilated and dead near the scene of the blast were Zeliang Nagas,— the hon. Minister has said that only one was a Zeliang Naga, but press reports say that both are Zeliang Nagas.—may I know whether the Government has ordered any enquiry to find out whether the explosion was a part of a renewed campaign of sabotage organised by Naga hostiles in collusion with Pakistan to disrupt troops movement in this region in the face of military manoeuvres of Pakistan? If so, is the Government aware whether the elec-

tronic device and the explosive materials came from China or Pakistan?

Shri Hathi: I said that the body of one of the persons was so much mutilated that he could not be identified, and that the second person was a Naga.

Shrimati Renuka Barkataki: Is Government aware whether the electronic device and the explosive materials came from China or Pakistan?

Shri Hathi: That is being investigated.

Shri S. M. Banerjee (Kanpur): May I know whether the attention of the hon. Minister has been drawn to a news item in a Bangali newspaper that of the persons who have been arrested, one was a sadhu and he had in his possession some papers, and if so whether investigations have revealed that this sadhu was a Pakistani spy?

Shri Hathi: Neither of these persons was a sadhu about whom news appeared in the newspapers.

Shri S. M. Banerjee: Who is this sadhu?

Shri Hari Vishnu Kamath: Of the Sadhu Samaj.

Shri Hathi: There was a case of a sadhu. What has appeared in the papers is that a person in the guise of a sadhu was arrested, but it does not relate to any of these persons.

12.24 hrs.

RE. STATEMENT ABOUT KUTCH

Mr. Speaker: I have to inform the House that the Prime Minister would be making a statement at 6 o' Clock about Kutch.

Shri S. M. Banerjee (Kanpur): I want to make a submission. I did not give any Calling Attention Notice, but I would only request that when the Prime Minister makes the statement, the statement should cover two points.